

**SBEFOR THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,  
NEW DELHI**

Original Application no. 702 of 2024

Baljinder Singh

... Applicant

Versus

State of Punjab

.... Respondent

Short reply of Rajesh Kumar PFS Divisional Forest Officer, Ludhiana, in compliance to order dated July 25, 2024.

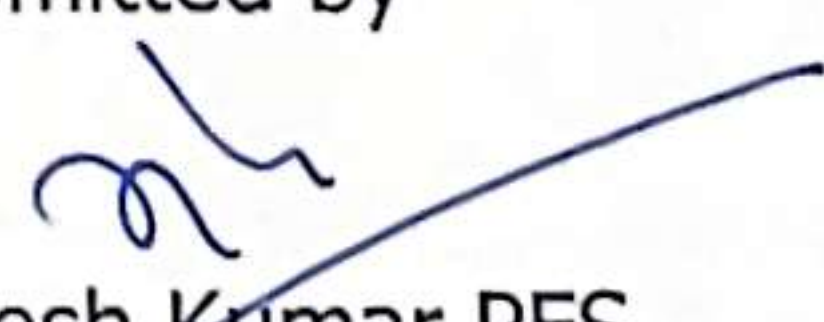
**Respectfully Showeth**

- 1) That briefly submitted: Original Application No. 702 of 2024 with the allegation of illegal cutting of about 30 trees Five years ago in Gurudwara Bhujeana Sahib, Village Mullanpur Dakha by some unknown persons without seeking permission from competent authority and there by, have caused damage to the Environment. The Hon'ble National Green Tribunal in its order Passed dated 25 July, 2024. The operative part is reported as:
  - 2) *"In our view, compliant made in this application at the first Instance, can be looked into by the concerned local authorities and hence, we dispose of this Original Application by constituting a Joint Committee comprising Divisional Forest Officer, Ludhiana and Deputy Commissioner, Ludhiana.*
  - 3) *Divisional Forest Officer, Ludhiana shall be the Nodal Agency for co-ordination and compliance.*
  - 4) *The said Committee shall visit the site, collect relevant information and it finds any violation of Environmental law, would take appropriate remedial action in accordance with law within two months and submit a compliance report with Registrar General of this Tribunal, who, if finds any further order necessary, may place the matter before the Bench.*

- 5) *With the above directions, this Original Application is disposed of."*
- 3) That in compliance to the order of Hon'ble National Green Tribunal the site was visited/inspected by the committee comprising Naib Tehsildar, Mullanpur Dakha and Forest Range Officer, Ludhiana and subsequently by the Divisional Forest Officer, Ludhiana. The Committee came out with the conclusion that the site from where it was alleged that 30 trees have been cut five years ago, comes under the ownership of private land of Mr. Kuldeep Singh Son of Beant Singh Son of Dalip Singh and others have been recorded as co-owners in Khasra no. 64//21 (5-18), pure chai and 64//26 (1-1) and at the spot 2 rooms and boundary wall and empty place and flag is constructed and said Khasra no. copy of Farad Jamabandi is attached.(Annexure-1)
- 4) That statement of some private persons namely Santokh Singh Son of Jagir Singh, Malkit Singh son of Sadhu Singh, Navdeep Kaur daughter of Kulwinder Singh and Kuldeep Singh Son of Beant Singh all residents of Mullanpur were recorded on spot in the presence of Sarpanch Mullanpur which clearly shows that the land from which it is alleged that five year back trees were cut is a private land.
- 5) That on spot presently there is no evidence or remains from which species or girth of the trees can be ascertained.
- 6) That there is no restriction for a person to cut trees on private land and accordingly there is no violation and no action is supposed to be taken in this case.

Compliance report is submitted to the Hon'ble National Green Tribunal.

Submitted by

  
Rajesh Kumar PFS

Divisional Forest Officer,  
Ludhiana Forest Division,  
Ludhiana.

Place: Ludhiana

Date: 04.12.2024

ਦਫਤਰ, ਨਾਇਬ ਤਹਿਸੀਲਦਾਰ, (ਮੁੱਲਾਂਪੁਰ ਦਾਖਾ) ਲੁਧਿਆਣਾ।

ਸੇਵਾ ਵਿਖੇ,


ਵਣ ਮੰਡਲ ਅਫਸਰ  
ਲੁਧਿਆਣਾ।

ਨੰਬਰ 1988 /ਟੀ.ਏ ਮਿਤੀ:21-11-2024

ਵਿਸ਼ਾ:- O.A no 702 of 2024 Baljinder Singh Vs State of Punjab.

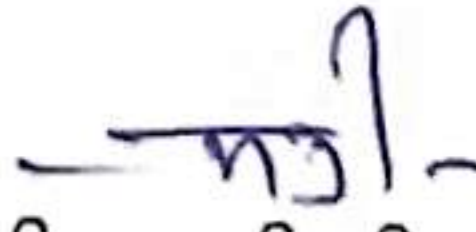
ਹਵਾਲਾ:- ਆਪ ਜੀ ਦੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 9972 ਮਿਤੀ 20-11-2024 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਬੇਨਤੀ ਹੈ ਕਿ ਹੁਕਮ ਅਨੁਸਾਰ ਕਾਰਵਾਈ ਕੀਤੀ ਗਈ। ਫੀਲਡ ਸਟਾਫ ਨੂੰ ਲੋੜੀਂਦੇ ਹੁਕਮ ਜਾਰੀ ਕੀਤੇ ਗਏ। ਮੁਤਾਬਕ ਰਿਪੋਰਟ ਪਟਵਾਰੀ ਪਿੰਡ ਮੁੱਲਾਂਪੁਰ ਦਾ ਮੋਕਾ ਦੇਖਿਆ ਗਿਆ ਅਤੇ ਜਿਸ ਦਾ ਮਾਲ ਰਿਕਾਰਡ ਦੇਖਿਆ ਗਿਆ, ਜਿਸ ਅਨੁਸਾਰ ਮੋਕੇ ਪਰ ਨੰਬਰ ਖਸਰਾ 64//21 (5-18) ਖਾਲਸ ਚਾਹੀ ਅਤੇ 64//26 (1-1) ਗੈਰਮੁਕਿਨ ਇਹਾਤਾ ਚਾਹ ਗੈਰਜਾਰੀ ਵਿੱਚ ਮੋਕੇ ਪਰ ਗੈਰਮੁਕਿਨ (2) ਕਮਰੇ ਅਤੇ ਚਾਰਦੀਵਾਰੀ ਵਾ ਖਾਲੀ ਜਗਾ ਅਤੇ ਨਿਸ਼ਾਨ ਸਾਹਿਬ ਬਣਿਆ ਹੋਇਆ ਹੈ ਅਤੇ ਉਪਰੋਕਤ ਨੰਬਰ ਖਸਰਿਆ ਦੀ ਮੁਤਾਬਿਕ ਮਾਲ ਰਿਕਾਰਡ ਅਨੁਸਾਰ ਮਾਲਕੀ ਮੁਸਤਰਾ ਮਾਲਕ ਕੁਲਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਬੇਅੰਤ ਸਿੰਘ ਆਦਿ ਮਜਕੂਰਾਨ ਮੁਸਤਰਕਾ ਮਾਲਕੀ ਹੈ (ਜਿਸ ਦੀ ਫਰਦ ਜਮਾਬੰਦੀ ਨਾਲ ਨੱਥੀ ਹੈ) ਰਿਪੋਰਟ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।

  
ਨਾਇਬ ਤਹਿਸੀਲਦਾਰ  
ਮੁੱਲਾਂਪੁਰ ਦਾਖਾ ਲੁਧਿਆਣਾ।

ਪਿੰ:ਅੰਕਣ ਨੰਬਰ ਮਿਤੀ :

ਇਸ ਦਾ ਇੱਕ ਉਤਾਰਾ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਲੁਧਿਆਣਾ (ਐਮ.ਏ.ਸ਼ਾਖਾ) ਜੀ ਨੂੰ ਸੂਚਨਾ ਅਤੇ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਪੇਸ਼ ਹੈ ਜੀ।

  
ਨਾਇਬ ਤਹਿਸੀਲਦਾਰ  
ਮੁੱਲਾਂਪੁਰ ਦਾਖਾ ਲੁਧਿਆਣਾ।

Rev.

5240

21-11-2024.

ਕ੍ਰਿਸ਼ਨਾ

ਮਾਮਲੇ ਦਾ ਕੇਸ ਨੰਬਰ 23700-01/ਸੱਮ. ਏ. ਫਿਰੀ 7/11/24 ਦੀ ਦਰਜਿਸਟਰਿਡ ਫਿਲਮ V/S ਸਰੋਤ

ਮਾਮਲੇ ਪੈਰਾਗਰਾਫ ਦੇ ਸਬੰਧ ਵਿੱਚ ਪਿੱਛੇ ਪੁੱਛਗਿੱਛੀ ਵੱਲੋਂ ਪਤਾ ਲੱਗਾ ਕਿ


ਮਾਮਲੇ ਵਿਚਲੇ ਪੈਰਾਗਰਾਫ ਵਿੱਚ ਮਾਮਲੇ ਨੰਬਰ 64/26/24 ਅਤੇ

(518) ਮਾਮਲੇ ਨੰਬਰ 64/26/24 ਵਿੱਚ ਸੰਬੰਧਿਤ ਮਾਮਲੇ (2) ਨੰਬਰ ਮਾਮਲੇ

ਚਾਰੀਆ ਏ. ਆਰੀ ਨਾਮ ਮਾਮਲੇ ਵਿੱਚ ਮਾਮਲੇ ਨੰਬਰ 64/26/24 ਮਾਮਲੇ ਨੰਬਰ

ਨੰਬਰ ਮਾਮਲੇ ਦੀ ਸਹਾਇਤਾ ਮਾਮਲੇ ਨੰਬਰ 64/26/24 ਮਾਮਲੇ ਨੰਬਰ ਮਾਮਲੇ

ਦਰਜਿਸਟਰਿਡ ਫਿਲਮ ਨੰਬਰ 64/26/24 ਮਾਮਲੇ ਨੰਬਰ ਮਾਮਲੇ ਨੰਬਰ ਮਾਮਲੇ

ਮੁਕਤ ਕੀਤਾ \*  
  
26/11/24

TRUE TRANSLATION FROM PUNJABI TO ENGLISH

Office, Naib Tehsildar, (Mullanpur Dakha) Ludhiana.

To,

Forest Division Officer

Ludhiana

Number 1988 /T.A Date: 21/11/2024

Subject: O.A no 702 of 2024 Baljinder Singh Vs State of Punjab.

Reference: - Regarding your office letter No. 9972 dated 20-11-2024.

Regarding the above subject and the letter under reference, it is requested that action be taken as per the order. Necessary orders were issued to the field staff. According to the report, the Patwari village of Mullapur was seen and the revenue record of which was seen, according to the revenue record, the ownership of Kuldeep Singh son of Beant Singh is recorded in Khasra No. 64//21 (5-18) pure chai and 64//26 (1-1). And according to the location, have 2 Rroms and boundary wall and empty place and flag remains in Khasra Nos. (Which is attached) Report is submitted for further appropriate action.

Sd/- Naib Tehsildar

Mullapur Dakha Ludhiana

Official No..... Dated .....

A copy of this is submitted to Deputy Commissioner Ludhiana (MA Branch) for information and further appropriate action.

Rev

5240/21-11-2024

Sd/-

Naib Tehsildar

Mullapur Dakha Ludhiana

True Translation From  
Punjabi Hindi/Urdu into English

  
NOTARY PUBLIC (LDH.)



12 9 NOV 2024

TRUE TRANSLATION FROM PUNJABI TO ENGLISH

Sir,

As per Letter of Office of Deputy Commissioner, Ludhiana bearing No.23700-01/M.A.,  
Dated: 07-11-2024, spot survey has been conducted at Village Mullanpur, Hadbast No.140 in  
respect of Baljinder Singh Versus State of Punjab. As per Revenue Record,

Kuldeep Singh S/o Beant Singh S/o Dalip Singh & Others have been recorded as co-owners in  
the Khasra No. 64//21 (5-18) and 64//26 (1-1), and at the spot have 2 rooms and boundary wall  
& Empty place and Flag is being constructed and the said Khasra Nos, copy of Fard Jamabandi is  
attached herewith. Report is being presented.



True Translation From  
Punjabi Hindi/Urdu into English

  
NOTARY PUBLIC (LDH.)

12 9 NOV 2024

ਜੀਆਬ ਦੀ - 2016 ਮਿਤੀ - 2016 ਮੁਕਾਬਲਾ ..

ਪ੍ਰੋਦਰਸ਼ਨ ਨੰ: -

140 ਹਿਸੀਲ ਮੁਕਾਬਲਾ ਦਾ

ਜਿਲਾ -

ਲੁਧਿਆਣਾ

1	2	3	4	5	6	7	8	
ਖੇਡ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਡ ਨੰ/ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਲ ਅਤੇ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫੋ ਦੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
854/ 842 (ਪੱਤੀ) ਗਰੀਮਾ (ਨੰਬਰਦਾਰ) ਕੁਮਾਰ ਬੁਠਾ	928	ਸੁਨੀਤ ਕੌਰ ਪੁੱਤਰੀ ਪਾਠਕ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ 1/93 ਹਿੱਸਾ ਪਰੀਤਮ ਕੌਰ ਪੁੱਤਰੀ ਪਾਠਕ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ 1/93 ਹਿੱਸਾ ਅਨੂਪ ਕੌਰ ਪੁੱਤਰੀ ਪਾਠਕ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ 1/93 ਹਿੱਸਾ ਮਾ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/93 ਹਿੱਸਾ ਉਜਾਗਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/93 ਹਿੱਸਾ ਰਤਨੀ ਵਿਧਵਾ ਇੰਦਰ ਸਿੰਘ 2/31 ਹਿੱਸਾ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਇੰਦਰ ਸਿੰਘ 2/31 ਹਿੱਸਾ ਬੰਤ ਸਿੰਘ ਪੁੱਤਰ ਇੰਦਰ ਸਿੰਘ 2/31 ਹਿੱਸਾ ਪ੍ਰੀਤਮ ਸਿੰਘ ਪੁੱਤਰ ਇੰਦਰ ਸਿੰਘ 2/31 ਹਿੱਸਾ ਦਲੀਪ ਕੌਰ ਵਿਧਵਾ ਗੁਰਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਚੰਨਣ ਸਿੰਘ 3/31 ਹਿੱਸਾ ਚੰਨਣ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/31 ਹਿੱਸਾ ਮਠਣ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/31 ਹਿੱਸਾ ਨੰਦ ਕੌਰ ਪਤਨੀ ਰਾਮ ਵਿਠਾ ਪੁੱਤਰ ਹਰਨਾਮ 1/62 ਹਿੱਸਾ ਮਠਣੀਤ ਸਿੰਘ ਪੁੱਤਰ ਮਾਘੀ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ 1/248 ਹਿੱਸਾ ਨਰਿੰਦ ਸਿੰਘ ਪੁੱਤਰ ਮਾਘੀ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ 1/248 ਹਿੱਸਾ ਜਗਰ ਸਿੰਘ ਪੁੱਤਰ ਮਾਘੀ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ 1/248 ਹਿੱਸਾ ਗਿਆਨ ਸਿੰਘ ਪੁੱਤਰ ਮਾਘੀ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ 1/248 ਹਿੱਸਾ ਨਾਜਰ ਸਿੰਘ ਪੁੱਤਰ ਵਿਠਾ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ 1/186 ਹਿੱਸਾ ਬਾਸੀਮ ਸਿੰਘ ਪੁੱਤਰ ਵਿਠਾ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ 1/186 ਹਿੱਸਾ ਜੀਤਾ ਸਿੰਘ ਪੁੱਤਰ ਵਿਠਾ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ 1/186 ਹਿੱਸਾ ਸਵਰਨ ਸਿੰਘ ਪੁੱਤਰ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਸਤਿੰਦ ਸਿੰਘ ਪੁੱਤਰ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਗੁਰਮਿਲ ਸਿੰਘ ਪੁੱਤਰ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਨਮੀਬ ਕੌਰ ਪੁੱਤਰੀ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਮਹਿੰਦਰ ਕੌਰ ਪੁੱਤਰੀ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਇੰਦ ਪੁੱਤਰੀ ਜਗੀਰ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਬਲਦੀਤ ਕੌਰ ਵਿਧਵਾ ਤਰਨਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਤਰਨ ਸਿੰਘ 1/186 ਹਿੱਸਾ ਗੁਰਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਮਲ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਰਾਮ	ਮਕਬੂਜਾ ਮਾਲਕਨ	ਸਿਚਾਈ ਦਾ ਸਾਧਨ	64	11 26	1-1 (0-5-31 15) ਗੈਰ ਇਠਾਤਾ ਚਾਹ ਗੋਰਜਾਰੀ	ਇੱਕਲ ਨੰ 14370- 14661 ਦਰਸਤ ਬਹੁਦੇ ਇੱਕਲ ਨੰ 16742
		ਕੁਲ		ਕਿੱਚੇ 1	1-1 (0-5-31 15)	ਇੱਕਲ ਨੰ 30/5/2023 ਵਲੋਂ ਬਲਦੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਗੁ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/372 ਹਿੱਸਾ ਬਹੁਦੇ ਦਲੀਪ ਕੌਰ ਵਿਧਵਾ ਬਲਦੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਗੁ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਬਲਜੀਤ ਕੌਰ ਪੁੱਤਰੀ ਬਲਦੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਗੁ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਸਮਦੀ ਕੌਰ ਸਿੰਘ ਪੁੱਤਰ ਬਲਦੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਗੁ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਵਰਸਤਾ ਹੋਇਆ		
		ਨੰਦ ਕੌਰ ਪਤਨੀ ਰਾਮ ਵਿਠਾ ਪੁੱਤਰ ਹਰਨਾਮ 1/62 ਹਿੱਸਾ			1 ਕਲਾ 1 ਮਰਲ (0 ਹੋਕਟੇਅਰ 5 ਏਅਰ 31.15 ਸਿੱਟੇਅਰ) ਗੈਰ ਇਠਾਤਾ ਚਾਹ ਗੋਰਜਾਰੀ			

ਪੰਨਾ 2 ਦਾ 1

ਮੁਦਰਿਤ ਮਿਤੀ: 28-11-2024 11:15:09:733 ਸਵੇਰ

ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਮੁਕਾਬਲਾ ਬਲਜੀਤ ਸਿੰਘ ਨਕਲ ਅੰਪਰਿਟਰ ਕਰਦੇਵੇਦਰ ਮੁਕਾਬਲਾ ਦਾ

ਕਰਮਚਾਰੀ ਦੇ ਨਾਮ/ਮੁਕਾਬਲਾ



ਸਮਾਂਬੰਦੀ-2016 2017 ਪਿੰਡ- ਮੁਲਾਪਰ..

ਜੱਦਬਸਤ ਨੰ:-

140 ਤਹਿਸੀਲ- ਮੁਲਾਪਰ ਦਾਖ

ਜ਼ਿਲਾ-

ਲੁਠਿਆਣਾ

8

ਵਿਸ਼ੇਸ਼ ਕਥਨ

1	2	3	4	5	6	7	8	
ਬੰਦ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੱਤੋਨੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿੰਦਗੀ ਦਾ ਸਾਧਨ	ਮੁੱਠਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸਮ		
		ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ 1/186 ਹਿੱਸਾ ਜੀਰਿੰਦਰ ਸਿੰਘ 8/31 ਹਿੱਸਾ ਨੰਦ ਕੌਰ 2/31 ਹਿੱਸਾ ਜਗਨਮ ਕੌਰ 2/31 ਹਿੱਸਾ ਮਲਕੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/372 ਹਿੱਸਾ ਬਲਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/372 ਹਿੱਸਾ ਦਲਬਾਰਾ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/372 ਹਿੱਸਾ ਮਨਪਰੀਤ ਕੌਰ ਵਿਧਵਾ ਜਗਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਭਵਪਰੀਤ ਕੌਰ ਪੁੱਤਰੀ ਜਗਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ 1/1116 ਹਿੱਸਾ ਗੁਰਮਰਨ ਸਿੰਘ ਪੁੱਤਰ ਜਗਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਸਿੰਘ 1/1116 ਹਿੱਸਾ						

VALID FARD

ਕਮਰੀਕਸ਼ੁਦਾ ਫਰਦ

ਦਸਤਖਤ ਨੰ 15352  
ਪੰਨਾ 2 ਦਾ 2

ਕੋਲ ਪਨੇ: 2 ਕੋਲ ਫੀਸ: 50  
ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਅਪੁਦਾ: ਬਲਗੀਤ ਸਿੰਘ ਨੰਬਰ 01/11/2024 ਤਕ ਕੌਮਿਊਟਿਵ ਵਿਚ ਦਰਜ ਹੈ।

ਕੋਮਿਊਟਿਵ ਮਾਲ ਵਿਕਰਣ ਮਤਾਬਿਕ ਨਕਲ ਦੁਹਰਾਤ ਹੈ।  
ਕਰਮਚਾਰੀ ਦੇ ਹਸਤਾਖਰ



1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੱਤੋਨੀ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸ਼ਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਢਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੋ ਦੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
128 1/ 1283 ਕੁਲ 1.92 ਮਾਲ 1.2 ਸਦਾਈ 0.72 (ਪੱਤੀ) ਗੁਰੀਆ (ਨੰਬਰਦਾਰ) ਨਾਮਾ ਬੁਢਾ	1451	ਕੁਲਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਬੇਅੰਤ ਸਿੰਘ ਪੁੱਤਰ ਦਲੀਪ ਸਿੰਘ 28/885 ਹਿੱਸਾ ਇੰਦਰਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਉਜਾਗਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਿਆਮ ਸਿੰਘ 1/12 ਹਿੱਸਾ ਭੁਪਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਅਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਉਣ ਸਿੰਘ 1/8 ਹਿੱਸਾ ਨਵਦੀਪ ਕੌਰ ਵਿਧਵਾ ਕੁਲਦਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਅਜੀਤ ਸਿੰਘ 1/4 ਹਿੱਸਾ ਸਿੰਘਦਰਗਨ	ਜਗਮੋਲ ਸਿੰਘ ਪੁੱਤਰ ਮਲਕੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਉਣ ਸਿੰਘ 1/8 ਹਿੱਸਾ ਜਗਮੋਹਨ ਸਿੰਘ ਪੁੱਤਰ ਮਲਕੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸਾਉਣ ਸਿੰਘ 1/8 ਹਿੱਸਾ ਨਵਦੀਪ ਕੌਰ ਵਿਧਵਾ ਕੁਲਦਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਅਜੀਤ ਸਿੰਘ 1/4 ਹਿੱਸਾ ਸਿੰਘਦਰਗਨ	ਬੰਦ ਕੁਲ	64 // 21 ਕਿੱਤ 1	5-18 (0-29-84.56) ਖਾਲਸ ਚਾਹੀ 5-18 (0-29-84.56)	ਇੰਕਲ ਨੰ 14122 14145 14152 14164 14165 14184 14213 14227 14249 14256 529- ਮਿੱਤੀ
ਦੀਵਾਨ ਨੰ 15006	ਕੁਲ ਪੱਤੀ: 2	ਕੁਲ ਫੀਸ: 50	ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਅੰਕ: ਬਲਜੀਤ ਸਿੰਘ ਨਕਲ ਐਗਰੀਕੇਟਰ, ਫਰਵਰੀ 2024 ਤਕ ਕੌਮੀ ਉੱਤਰ ਵਿੱਚ ਦਰਜ ਹੈ।	ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਅੰਕ: ਬਲਜੀਤ ਸਿੰਘ ਨਕਲ ਐਗਰੀਕੇਟਰ, ਫਰਵਰੀ 2024 ਤਕ ਕੌਮੀ ਉੱਤਰ ਵਿੱਚ ਦਰਜ ਹੈ।	ਕਰਮਚਾਰੀ ਦੇ ਹਸਤਾਖਰ	ਕਰਮਚਾਰੀ ਦੇ ਹਸਤਾਖਰ	ਕਰਮਚਾਰੀ ਦੇ ਹਸਤਾਖਰ

VALID FARD



ਪੰਜਾਬ ਸਰਕਾਰ  
ਮੁਲਾਂਪੁਰ ਡਿਵੀਜ਼ਨ  
ਮੁਲਾਂਪੁਰ

ਅੰਜ ਕੋਜ ਆਮਦਾ ਹੁਕਮ ਉਪ ਮੰਡਲ ਮਨਿਸਟਰੀਟ ਲੁਧਿਆਣਾ ਪੱਛਮੀ ਮਿੱਤੀ 18-3-2015  
ਪ੍ਰਾਪਤ ਹੋਈ ਜਿਸ ਮੁਤਾਬਿਕ ਇੰਕਲ ਨੰ. 11209 ਤਕਸੀਮ ਖਾਬਤ ਚਾਪਟ ਨੰ. 654 ਮਿੱਤੀ 1-7-2012 ਅਤੇ ਚਾਪਟ ਨੰ. 25 ਮਿੱਤੀ 11-9-2013 ਚਾਹੀ ਸਟੇਮ ਹੋਇਆ ਥਾ ਗੁਜਾਰ ਹੋ ਚੁੱਕਾ ਹੈ।



## TRUE TRANSLATION FROM PUNJABI TO ENGLISH

Jamabandi year 2016 - 2017 Village Mullanpur Hadbast No. 140 Tehsil Mullanpur Dakha District Ludhiana

1	2	3	4	5	6	7	8
Khwat No./Mall/patti Numberdar	Khatoni No./Rent	Name & Detail of Owner	Name & Detail of Cultivator	Kind of Irrigation	Muraba & Khasra No.	Area & Kind of land	Remarks
128 1/1283 Total 1.92 Revenue 1.2 Cutting 0.72 (Patti) Gurian (Numberdar) Fauja Buran	1451	Kuldeep Singh Son of Beant Singh Son of Dalip Singh 28/885 Share Inderjit Singh Son of Ujagar Singh son of Wariam Singh 1/12 share Bhupinder Singh Son of Ajit Singh Son of Soan Singh 1/8 share Navdeep Kaur Wd/o Kulwinder Singh Son of Ajit Singh 1/8 share Jagmail Singh Son of Malkit Singh son of Soan Singh 1/8 share Jagmohan Singh Son of Malkit Singh Son of Soan Singh 1/8 share Jasvir Singh Son of Santokh Singh Son of Kehar Singh 1/8 share Kuldeep Singh Son of Santokh Singh Son of Kehar Singh 1/8 share Kamaljit Kaur Wife of Ramandeep Singh Son of Jaswinder Singh 1/236 share Mohinder Kaur Wife of Gurdev Singh son of Hari Singh 1/354 share Mohinder Kaur Wife of Ujagar Singh Son of Nahar Singh 1/118 share Paramjit Kaur Wife of Jagjit Singh Son of Sadhu Singh 1/118 share Karamjit Kaur Wife of Davinder Singh Son of Lal Singh 3/590 share Kamaljit Kaur Wife of Kamaljit Singh Son of Labh Singh 1/236 share Gurmeet Kaur Wife of Lakhvir	Jagmail Singh Son of Malkit Singh Son of Soan Singh 1/8share Jagmohan Singh Son of Malkit Singh Son of Soan Singh 1/8 share Navdeep Kaur Wd/o of Kulwinder singh Son of Ajit Singh 1/4 share Bhupinder Singh Son of Ajit Singh Son of Soan Singh 1/4 share partner	Bore Total	64/21 Part 1	5-18(0-29-84.56) Pure chai 5-18(0-29-84.56)	Mutation No. 14122 Sale 14145 Sale 14152 Sale 14164 Sale 14165 Sale 14184 Sale 14213 Sale 14227 Sale 14249 Sale 14256 Sale Report No 529 Court order Dated 25/5/2015 Today Addl. Distt. Magistrate Ludhiana West order regarding Mutation No. 11209 & report No. 654 Dated 4-7-2012 and report No. 25 Dated 11-09-2013 fro stay. is presence on dated 18-03-2015 o



		Singh Son of Rulda Singh 1/77share Kalyan Singh Son of Amar Singh Son of Laljit 1/118 share Gurcharan Kaur Wd/o Maghar Singh Son of Kishan Singh 1/354 Share Dharminder Singh Son of Darshan Singh Son of Mukhtiar Singh 1/708 share Biha Bibi Wife of Nazamudin Alfideen 1/12 share			
--	--	---	--	--	--

True Translation From  
 Punjabi Hindi/Urdu into English

*(Signature)*  
 NOTARY PUBLIC (LDH)

29 NOV 2024



**TRUE TRANSLATION FROM PUNJABI TO ENGLISH**  
 Jamabandi year 2016 - 2017 Village Mullanpur Hadbast No. 140 Tehsil Mullanpur Dakha District Ludhiana

1	2	3	4	5	6	7	8
Khewat No./Mall/patti Numberdar	Khatoni No./Rent	Name & Detail of Owner	Name & Detail of Cultivator	Kind of Irrigation	Muraba & Khasra No.	Area & Kind of land	Remarks
854/842 0 (Patti) Gurian (Numberdar) Fauja Buran	928	Surjit Kaur Daughter of Pakhar Singh Son of Ram Singh 1/93 share Pritam Singh Son of Pakhar Singh Son of Ram Singh 1/93 share Anoop Kaur D/o Pakhar Singh Son of Ram Singh 1/93 share Maha Singh Son of Wariam Singh 1/93 share Ujagar Singh Son of Wariam Singh 1/93 share Rattni Wd/o Inder Singh 2/31 share Jagir Singh Son of Inder Singh 2/31 share Bant Singh Son of Inder Singh 2/31 share Pritam Singh Son of Inder Singh 2/31 share Dalip Kaur Wd/o Gurdeep Singh Son of Chanan Singh 3/31 share Mallan Singh Son of Wariam Singh 1/31 share Nand Kaur Wife of Ram Dita Son of Harnam Singh 1/248 share Malkit Singh Son of Maghi Singh Son of Harnam Singh 1/248 share Narian Singh Son of Maghi Singh Son of Harnam Singh 1/248 share Jagat Singh Son of Maghi Singh Son of Harnam Singh 1/248 share Gian Singh Son of Maghi Singh son of Harnam Singh 1/248 share Nazar Singh Son of Ditta Singh Son of Harnama 1/186 share	owner		64//26 Part 1	1-1(0-5-31.15) 1-1(0-5-31.15)	Mutation No. 14370 Heritage 14661 Heritage Through Mutation 16742 Mutation Dated 30-05-2023 from Baldev Singh Son of Sadhu Singh Son of Wariam Singh 1/372 share is heritage in favour of Dalvir Kaur Wd/o Baldev Singh Son of Sadhu Singh 1/1116 share Baljit Kaur D/o Baldev Singh Son of Sadhu Singh 1/1116 share Jaswinder Singh Son of Baldev Singh Son of Sadhu Singh 1/1116 share Mutation has been sanctioned.



		Bakshish Singh Son of Ditta Singh Son of Harnama 1/186 share Jita Singh Son of Ditta Singh Son of Harnam Singh 1/186 share Swaran Singh Son of Jagir Singh Son of Mal Singh 1/1116 share Santokh Singh Son of Jagir Singh Son of Mal Singh 1/1116 share Gurmall Singh Son of Jagir Singh Son of Mal Singh 1/1116 share Nasib Kaur Wife of Jagir Singh Son of Mal Singh 1/1116 share Mohinder Kaur Daughter of Jagir Singh Son of Mal Singh 1/1116 share Kiko Daughter of Jagir Singh Son of Mal Singh 1/1116 share Balwrat Kaur Wd/o Taranjit Singh Son of Bhajan Singh 1/186 share Gurcharan Singh Son of Mal Singh Sukhram			



**TRUE TRANSLATION FROM PUNJABI TO ENGLISH**

Jamabandi year 2016 - 2017 Village Mullianpur Hadbast No. 140 Tehsil Mullianpur Dakha District Ludhiana

1	2	3	4	5	6	7	8
Khewat No./Mall/patti Numberdar	Khatoni No./Rent	Name & Detail of Owner	Name & Detail of Cultivator	Kind of Irrigation	Muraba & Khasra No.	Area & Kind of land	Remarks
		1/186 share Joginder Singh 8/31 share Nand Kaur 2/31 share Harnam Kaur 2/31 share Maljit Singh son of Sadhu Singh Son of Wariam Singh 1/372 share Baldev Singh Son of Sadhu Singh Son of Wariam Singh 1/372 share Dalbara Singh Son of Sadhu Singh Son of Wariam Singh 1/372 share Manpreet Kaur Wd/o Jagdev Singh Son of Sadhu Singh 1/1116 share Lavepreet Kaur D/o Jagdev Singh Son of Sadhu Singh 1/1116 share Gursharan Singh Son of Jagdev Singh Son of Sadhu Singh 1/1116 share					

True Translation From  
Punjabi Hindi/Urdu into English

NOTARY PUBLIC (LDH.)



12 9 NOV 2024

**TRUE TRANSLATION FROM PUNJABI TO ENGLISH**  
Jamabandi year 2016 - 2017 Village Mullanpur Hadbast No. 140 Tehsil Mullanpur Dakha District Ludhiana



1	2	3	4	5	6	7	8
Khewat No./Mall/patti Numberdar	Khatoni No./Rent	Name & Detail of Owner	Name & Detail of Cultivator	Kind of Irrigation	Muraba & Khasra No.	Area & Kind of land	Remarks
		Through Mutation No 14958 Dated 10-3-2018 from Bhupinder Singh Son of Ajit Singh Son of Soan Singh 7/59 share is sold to Gurinder Singh Sran Son of Jagdev Singh Sran Son of Naginder Singh 7/59 share Mutation has been sanctioned.					
		Through Mutation No. 15608 Dated 21/1/2020 from Paramjit Kaur Wife of Jagjit Singh Son of Sadhu Singh 1/118 share is sold to Hori Lal Son of Bikham Lal Son of Babu Lal 1/118 share. Mutation has been sanctioned.					
		Through Mutation No. 14910 Dated 30-01-2018 from Kuldeep Singh Son of Beant Singh Son of Dalip Singh 28/885 share is sold to Baldev Kaur Wife of Zra Singh Son of Bharpur Singh 28885 share Mutation has been sanctioned.					
		Through Mutation No. 15462 Dated 24/7/2019 fro Gurmeet Kaur Wife f Lakhvir Singh Son of Rulda Singh 1/177 share is sold to Charanjit Kaur Wife of Prem Singh Sn of Bhag Singh 1/177 share Mutation has been sanctioned.					
		Through Mutation 15720/1 Dated 26-06-2020 from Inderjit Singh Son of Ujagar Singh Son of wariam Singh 1/12 share is sold to Paramjit Singh Son of Inder Singh Son of Bakshi Singh 1/12 share Mutation has been sanctioned.					
		Through Mutation No. 15854 th. wasika No. 672 Dated 20-09-2020 Dated 2/1/2020 from Dharminder Singh Son of Darshan Singh Mukhtiar Singh 1/708 share is sold to Baljit Kaur Wife of Balbinder Singh son of Karnail Singh 1/708 share. Mutation has been sanctioned.					
		Through report No. 394 of Loan received Dated 1/6/2021 today Kuldeep Singh Son of Santokh Singh Son of Kehar Singh is present a deed for Joand having sr. No. 106 Dated 01-06-21 to Naib Tehsildar Mullanpur and Sr. No. 1733 Dated 1-6-2021 office of Kngoo Ludhiana West according to Khata No. 2076/232 Khasra No. 7//1/-2/1-2/2-8-9-10/1-10/3/1 Measuring 37-17 into 240/757 share 12-0 into Khata No. 773/844-845 Khasra No. 50//22-23/1-57//2-3/1 Measuring 22-19 in to 40/459share into 2-0 and Khata Ni. 1280/1448 to 1450 Khasra No. 72//6/1-73//4/2-20/1 Measuring 12-7 into 20/247 share into 1-0 Khata No. 1281/1451 Khasra No. 64//21 Measuring 5-18 into 10/118 into 0-10 Khata No. 1542/1308 Khasra No. 66//21-71//10/2 Measuring 12-0 into 90/240 share to 4-10 total Measuring 20-0 Loan received Amount of Rs. 6,70,000/- by Kuldeep Singh Son of Santokh Singh Son of Kehar Singh from HDFC bank Ltd. Branch Raikot.					
		Through Mutation No. 16261 th. wasika No. 827 Dated 20-08-21 Dated 23-09-2021 from Navdeep Kaur Wd/o Kulwinder Singh Son of Ajit Singh 1/214 share is sold to Rupinder Singh Son of Mohinder Singh Son of Bhagwan Singh 1/24 share. Mutation has been sanctioned.					
		Through Mutation No. 16261 th. wasika No. 828 Dated 20-08-2021 Dated 23-09-2021 from Navdeep Kaur Wd/o Kulwinder Singh Son of Ajit Singh 1/214 share is sold to Manjit Kaur Wife of Rupinder Singh Son of Mohinder Singh 1/24 share. Mutation has been sanctioned.					
		Through Mutation No. 16283/1 Dated 25/10/2021 from Navdeep kaur Wd/o Kulwinder Singh Son of Ajit Singh 1/24 share is sold to Sandeep Singh Son of Rupinder Singh Son of Mohinder Singh 1/24 share Mutation has been sanctioned.					
		Correct in Fard record No. 167 R/sir After the equity to record and fond Mutation No. 11499 sale through Bire Bibi Wife Nizamudeen Son of Alfadeen is sanctioned But Jamabandi 2011-2012 Khata No. 723-725-726-798-1275-1281-1283-1474 in wrong information is registered as per Jamabandi 2016-17 Mutation has been continuously wrong registered So Now Mutation No. 11499 Sale Jamabandi years 2016-17 Khata No. 731/789-733/796-734/797-812/884-1273/1435-1279-1446-1447-1281-1451-1481/1735 is order for correct registered.					
		Through Mutation No. 16547 th. wasika N. 2022-23/104/1/1103 Dated 28-10-22 Motion Date 13/12/2022 from Bira Bibi Wife of Nazamudin Son of Alfadeen 1/12 share is transfer in the name of Rehmat Ali Sonof Nazamudin Son of Alfideen 1/12 share. Mutation has been sanctioned.					

Th. Report No. 342 on Dated 2/5/2023 present a clearance certificate Ref. No. FC1704230143 Dated 01-05-2023 as per report No. 394 Dated 01-06-2021 for rupees 6,70,000/- fro HDFc Bank Branch Dholewal Ludhiana as per this report Loan is cleared.
Through Mutation No. 16725 Dated 20-05-2023 from Jagmail Singh Son of Malkit Singh Son of Soan Singh 1/8 share is heritage in the name f Gursanpal Singh Son of Jagmail Singh Son of Malkit Singh 1/8 share. Mutation has been sanctioned.
Through Report No. 167 Dated 17-01-2024 Ekvetable Motor garage Today applicant present in suvida centre a letter No. 561455310 Dated 15-12-2023 Kangoo Office Letter No. 9480D Dated 4-1-2023 from Baljit Kaur Wife of Balwinder Singh Son of Karnail Singh beaing Khasra Ni. 19//16-17-18-19/1-22/2-23-24-25-63//15/3, 16/15/3-16/1-51//13/2-13/1min 17/3 18/2 min 17/3min 18/1 min 18/3min 18/4min 19/2-17/172//16min 17min 24min 25min 16min 72//14-15-72//5-4/2-73//2-73//1-10-11/1-72//6/1-73//4/2-20/1-64//21 Measuring 0-6 2/3 out of 4,50,000 received from Capital Small Fin bank Ltd. G.T. Road Branch. Jalaahdar .
Through Report No. 96 Dated 30/11/2023 Today Rahmat Ali Son of Nizamudeen present a letter 5576 1534 Dated 29-11-2023in suvida centre regarding wasika N. 2033 Dated 18-2-2009 Measuring 3811.5 Sq yards to M.S. Shri Ram Finance Ltd first floor Ferozegandhi market Dholewal Ludhiana 10,00,000/-.
Through Report No. 426 Dated 17/7/2024 Today applicant present a letter 63638021 Dated 16-07-2024having Kangoo No. 2986 Dated 18-07-2024 received the loan by Charanjit kaur Wife of Prem Singh Son of Bhag Singh regarding Khasra No. 19//16-17-18-19/1-22/2-23-24-25, 65//15/3-16/1, 51//13/2-13/1 min 18/118/2min 18/4min 19/2-17/1, 72//16min 72//16min 24min 25min 16min 72//14-15-54/2-6/1-73//2-9-10-11-11/14/2-20/1, 64//21 for Rs.12,00,000/- from SMFG India Home Finance Company Ltd. Moga.
Through Mutation No. 17345 wasika No. 2024-25/1/1783 Datd 21-01-2024 Mutation Dated 12/11/2024 from Karamjit Kaur Wife of Davinder Singh son of Lal Singh 3/590 share is sold to Preeti Balal Hans D/o Balbir Singh Son of Mal Singh. Mutation has been sanctioned.

True Translation From  
Punjabi Hindi/Urdu into English

NOTARY PUBLIC (LDH.)



29 NOV 2024

ਵਿਅਕਤ

ਮੈਂ ਸੁਖ ਸਿੰਘ ਪੁੱਤਰ ਜਗਦੀ ਸਿੰਘ ਫਾਜ਼ੀ ਮੁਲਾਪੁਰ ਚਾਖਾ ਆਪਾਹ ਰਾਗੜ 37  
(5026 5542 6396) ਵਿਖੇ ਦਾ ਪੱਤਾ ਦਸਤਾਵਿਜ਼ ਹਾਂ।

ਮੈਂ ਵਿਅਕਤ ਕਰਦਾ ਹਾਂ ਕਿ ਮੇਰੀ ਜਮੀਨ ਖਤਬੀ ਨੰ: 928 ਖਸਰਾ ਨੰ: 64/26  
ਪਿੰਡ ਮੁਲਾਪੁਰ ਚਾਖਾ ਵਿਖੇ ਸੁਮਝਦਾ ਖਾਤਾ ਹੈ। ਇਹ ਜਮੀਨ ਮੇਰੇ ਜਮੀਨੀ  
ਮੇਰੀ ਮਾਲਕੀ ਦੇ ਹੇਠ ਹੈ। ਜੋ ਕਿ ਇਹ ਜ਼ਿਲ੍ਹਾ ਮਾਲਕੀ ਹੈ। ਉਕਤ ਜ਼ਿਲ੍ਹਾ ਵਿਖੇ  
22/1 ਮੈਂ ਉੱਖ ਕਰੇ ਗਏ ਹਨ। ਉਹ ਮੇਰੀ ਜ਼ਿਲ੍ਹਾ ਮਾਲਕੀ ਫਾਜ਼ੀ ਜਮੀਨ ਵਿਖੇ  
ਜੀ ਕਰੇ ਗਏ ਹਨ। ਇਹ ਮੇਰੇ ਵਿਅਕਤ ਹਨ ਜੋ ਕਿ ਮੈਂ ਪਕ ਸੁਣ ਕਰੇ ਹਨ  
ਅਤੇ ਸਹੀ ਤੇ ਦਸਤਾ ਹਨ।

ਸੁਖ ਸਿੰਘ

ਤਸਦੀਕ ਵੀਡੀ ਜਾਰਾ ਹੈ ਕਿ ਇਹ  
ਵਿਅਕਤ ਮੇਰੇ ਮਾਮਲੇ ਕਰੇ ਗਏ  
ਹਨ।

  
Sarpanch  
Gram Panchayat  
Mullanpur (Ludhiana)

ਵਿਅਕਤ

ਮੈਂ ਮਲਕੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗਾਧੂ ਸਿੰਘ ਵਾਸੀ ਮੁੱਲਾਪੁਰ ਰਾਖਾ ਆਧਾਰ ਨੰ: 65916  
4912 6416 ) ਇੱਥੇ ਦਾ ਧੰਨਾ ਦਸਤਾਵੇਜ਼ ਹੈ।

ਮੈਂ ਵਿਅਕਤ ਕਰਦਾ ਹਾਂ ਕਿ ਮੇਰੀ ਜਮੀਨ ਖਤ ਨੰ: 928 ਖਸਰਾ ਨੰ: 64/26  
ਪਿੰਡ ਮੁੱਲਾਪੁਰ ਰਾਖਾ ਇੱਥੇ ਮੁਮਤਕਰਾ ਖਾਤਾ ਹੈ। ਇਹ ਜਮੀਨ ਮੇਰਾ ਜਮੀਨੀ  
ਮੇਰੀ ਮਾਲਕੀ ਦੇ ਹੇਠ ਹੈ। ਜੋ ਕਿ ਇਹ ਜ਼ਿਲ੍ਹਾ ਮਾਲਕੀ ਹੈ। ਉਕਤ ਪਿੰਡ ਵਿੱਚ  
ਮੇਰੀ ਜਮੀਨ ਉੱਪਰ ਕੋਈ ਹੋਰ ਕੋਈ ਮਾਲਕੀ ਵਾਲੀ ਜਮੀਨ ਇੱਥੇ  
ਹੀ ਕੋਈ ਹੋਰ ਨਹੀਂ ਹੈ। ਇਹ ਮੇਰੀ ਵਿਅਕਤੀ ਹੋ ਸਕਦੀ ਹੈ ਅਤੇ ਮੇਰੇ ਕੋਲੋਂ  
ਮੇਰੇ ਜਮੀਨੀ ਦੇ ਦਸਤਾਵੇਜ਼ ਹਨ।

ਮਲਕੀਤ ਸਿੰਘ

ਉਪਰੋਕਤ ਵੀਡੀਓ ਸਾਰਾ ਹੈ ਕਿ ਇਹ  
ਵਿਅਕਤੀ ਮੇਰੇ ਮਾਲਕੀ ਦੇ ਹੇਠ ਹੈ  
ਹੈ।

  
Sarpanch  
Gram Panchayat  
Mullanpur (Ludhiana)

ਵਿਆਕ

ਮੈਂ ਕੁਦਰੀਪ ਕੌਰ ਪਤਨੀ ਕੁਲਦੇਵ ਸਿੰਘ ਟਾਂਗੀ ਮੁੱਲਾਪੁਰ ਦਾਖਾ ਆਧਾਰ ਕਾਰਡ ਨੰ: 145

(9926 6681 9324) ਵਿਖੇ ਵੀ ਪਤਨੀ ਦਸਤਾਵੇਜ਼ਾਂ ਜਾਂ।

ਮੈਂ ਵਿਆਕ ਕਰੀ ਜਾਂ ਕਿ ਮੇਰੀ ਜਮੀਨ ਪਤਨੀ ਨੰ: 145

ਖਸਮਾਂ ਨੰ: 64/121 ਵਿਖੇ ਮੁੱਲਾਪੁਰ ਦਾਖਾ ਵਿਖੇ ਮੁਮਤਕਰਾ ਖਾਤਾ ੳ, ਇਹ ਜਮੀਨ

ਮੇਰਾ ਜਮੀ ਵੀ ਮੇਰੀ ਆਜ਼ਾਦੀ ਦੇ ਤਾਂ ੳ ਜੋ ਕਿ ਇਹ ਕਿਸੀ ਆਜ਼ਾਦੀ

ਉੱਤੇ ਮਿਲਾਇਆ ਮੰਗੀ ਜੋ ਰੁੱਖ ਕਰੇ ਗਏ ਹਨ ਇਹ ਮੇਰੀ ਕਿਸੀ ਆਜ਼ਾਦੀ

ਦਾਸੀ ਜਮੀਨ ਵਿਖੇ ਕਰੇ ਗਏ ਹਨ। ਇਹ ਮੇਰੇ ਵਿਆਕ ਹਨ ਜੋ ਕਿ

ਮੈਂ ਪਤਨੀ ਮੁੱਲਾਪੁਰ ਲਈ ਹਨ ਅਤੇ ਮੇਰੀ ੳ ਹੁਮਤ ਹਨ।

ਕੁਦਰੀਪ ਕੌਰ ਜਾਂਦਾ ੳ ਕਿ ਇਹ  
ਵਿਆਕ ਮੇਰੇ ਆਰਥਕ ਲਈ ਗਏ  
ਹਨ।

ਕੁਦਰੀਪ ਕੌਰ

  
Sarpanch  
Gram Panchayat  
Mullanpur (Ludhiana)

ਵਿਅਕਤ

ਮੈਂ ਕੁਲਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਚਮੜੇ ਸਿੰਘ, ਫ਼ਾਰੀ ਮੁੱਲਾਪੁਰ ਲਾਖਾ ਆਬਾਦ ਕਾਗੜ ਕੰ:  
( ੫੧੭੫ ੪੫੩੫ ੩੨੬੩ ) ਵਿਖੇ ਦਾ ਪੱਤਾ ਦਸਤਾਵੇਜ਼ ਹਾਂ।

ਮੈਂ ਵਿਅਕਤ ਕਰਦਾ ਹਾਂ ਕਿ ਮੇਰੀ ਜਮੀਨ ਖੇਤੀ ਕੰ: ੧੫੦।  
ਖੇਤੀ ਕੰ: ੬੫//੨ ਪਿੰਡ ਮੁੱਲਾਪੁਰ ਲਾਖਾ ਵਿਖੇ ਮੁਮਤਸਰ ਖਾਤਾ 'ਚ' ਇਹ ਜਮੀਨ  
ਮੇਰਾ ਹੀ ਮੇਰੀ ਆਲੀ ਦਾ ਹੋ ਚੁੱਕਾ ਹੈ। ਜੋ ਕਿ ਇਹ ਜ਼ਿਲ੍ਹਾ ਆਲੀ 'ਚ  
ਉਹ ਸਿਰਾਇਤ ਮੇਰੀ ਜੋ ਕੁਝ ਕੰਟੇ ਹੋਣੇ ਹਨ। ਉਹ ਮੇਰੀ ਜ਼ਿਲ੍ਹਾ ਆਲੀ  
ਫ਼ਾਰੀ ਜਮੀਨ ਵਿਖੇ ਹੀ ਹੋਣੇ ਹਨ। ਇਹ ਮੇਰੇ ਵਿਅਕਤ ਹਨ ਜੋ ਕਿ  
ਮੈਂ ਪੜ੍ਹੇ ਕੁਝ ਨਹੀਂ ਹਨ ਅਤੇ ਮੇਰੀ ਤੋਂ ਹੁਕਮ ਹਨ।

16/1/21

ਉਸਦੀ ਕੀਤੀ ਜਾਣਕਾਰੀ 'ਚ ਕਿ ਇਹ  
ਵਿਅਕਤ ਮੇਰੇ ਮਾਮਲੇ ਨਹੀਂ ਹਨ  
ਹਨ।

  
Sarpanch  
Gram Panchayat  
Mullanpur (Ludhiana)

## True Translation from Punjabi To English

### Declaration

I Malkit Singh Son of Sandhu Singh Resident of Mullanpur Dakha Adhar Card No. 5916 4912 6416) permanent resident here.

I declare that my Land bearing Khutani No. 928 Khasra No. 64//26 at Village Mullanpur Dakha having from equal account. This land is currently ownership is in my name, which is a private Ownership. The said compliant regarding the cut of trees they have been cut from my personal ownership land. These are my statement which I have read and listen found to be true and correct.

Sd/- Malkit Singh

It is certified that given the said  
statement in my presence

Sd/-

Sarpanch

Gram Panchayat

Mullanpur ( Ludhiana )



True Translation From  
Punjabi Hindi/Urdu into English

NOTARY PUBLIC (LDH.)

12 9 NOV 2024

## True Translation from Punjabi To English

### Declaration

I Navdeep Kaur Daughter of Kulwinder Singh Resident of Mullanpur Dakha Adhar Card No. 9926 6681 9324), permanent resident here.

I declare that my Land bearing Khutani No. 1451 Khasra No. 64//21 at Village Mullanpur Dakha having from equal account. This land is currently ownership is in my name, which is a private Ownership. The said complaint regarding the cut of trees they have been cut from my personal ownership land. These are my statement which I have read and listen found to be true and correct.

Sd/- Navdeep Kaur

It is certified that given the said statement in my presence

Sd/-

Sarpanch

Gram Panchayat

Mullanpur ( Ludhiana )



True Translation From  
Punjabi Hindi/Urdu into English

*Ashwani Jolly*  
NOTARY PUBLIC (LDH.)

12 9 NOV 2024

**True Translation from Punjabi To English**

Declaration

I Kuldeep Singh Son of Beant Singh Resident of Mullanpur Dakha Adhar Card No. 4175 8434 3263), permanent resident here.

I declare that my Land bearing Khutani No. 1451 Khasra No. 64//21 at Village Mullanpur Dakha having from equal account. This land is currently ownership is in my name, which is a private Ownership. The said compliant regarding the cut of trees they have been cut from my personal ownership land. These are my statement which I have read and listen found to be true and correct.

Sd/- Kuldeep Singh

It is certified that given the said  
statement in my presence

Sd/-

Sarpanch

Gram Panchayat

Mullanpur ( Ludhiana )



True Translation From  
Punjabi Hindi/Urdu into English

  
NOTARY PUBLIC (LDH.)

29 NOV 2024

**True Translation from Punjabi To English**

Declaration

I Santokh Singh Son of Jagir Singh Resident of Mullanpur Dakha Adhar Card No. 5026 5542 6396, permanent resident here.

I declare that my Land bearing Khutani No. 928 Khasra No. 64\$\$26 at Village Mullanpur Dakha having from equal account. This land is currently ownership is in my name, which is a private Ownership. The said compliant regarding the cut of trees they have been cut from my personal ownership land. These are my statement which I have read and listen found to be true and correct.

Sd/- Santokh Singh

It is certified that given the said

statement in my presence

Sd/-

Sarpanch

Gram Panchayat

Mullanpur ( Ludhiana )



True Translation From  
Punjabi Hindi/Urdu into English

NOTARY PUBLIC (LDH.)

29 NOV 2024